

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4589
ANSWERED ON:21.04.2015
SELF DEFENCE TRAINING
Vanaroja Smt. R.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently directed the State Governments and State Police Departments to train women in self defence;
- (b) if so, the details thereof and the reaction of the States and Police Departments in this regard;
- (c) whether the Government is considering to provide all assistance to the State Governments in this regard; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d)The Ministry of Home Affairs is of view that self-defence skills are more of a confidence building measure rather than a substitute to State policy, of providing security and safety to its citizens including women. However, there are a number of organisations both public and private who are imparting self defence skills to women. Moreover, as per Seventh Schedule to the Constitution of India "Police" and "Public Order" are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/Union Territory Administrations. Government of India is deeply concerned with the welfare of women and through various legislations, schemes and advisories impacting women's safety to the State Governments / Union Territory Administrations, augment the efforts of the States /UTs.